

1	2	3	4	5	6
3.	Chitramala only one song	12-2-90	2010	5'	Delhi-I
4.	Chitramala only one song	26-2-90	2010	4'	Delhi-I
5.	Feature film Sudigundalu	25-3-90	1126	131'	Delhi-I
6.	Chitramala	26-3-90	2010	4'	Delhi-I
7.	Pradeshik Bhasha Ka Karya-karam Telugu	6-4-90	1740	19'42"	Delhi-I
8.	Pradeshik Bhasha Ka Karya-karam Telugu	20-4-90	1740	19'42"	Delhi-I
9.	Pradeshik Bhasha Ka Karya-karam Telugu	9-5-90	1740	20'36"	Delhi-I
10.	Dana Veera Soora Karna Feature film in Telugu	27-5-90	1030	195'	Delhi-I
11.	Chitramala—Telugu Geet	28-5-90	2030	4'	Delhi-I
12.	Pradeshik Bhasha Ka Karya-karam Telugu Geet	30-5-90	1740	16'	Delhi-I
13.	Pradeshik Bhasha Ka Karya-karam Telugu	5-6-90	1740	24'20"	Delhi-I
14.	Chitramala	11-6-90	2010	3'30"	Delhi-I
15.	Chitramala	25-6-90	2010	4'	Delhi-I
16.	Lok Sangeet Telugu	27-6-90	1348	12'	Delhi-I
17.	Maa Bhoomi Feature film in Telugu	1-7-90	1130	105'	Delhi-I
				Total	724'25"
<i>12 hours, 4 minutes, 25 seconds</i>					

**Pension facilities to employees in banking sector**

2592. SHRI MULLAPPALLY RAMACHANDRAN:  
SHRI NANDLAL MEENA:

Will the Minister of FINANCE be pleased to state:

(a) whether representations to extend pension facilities to employees in the banking sector have been received by the Government;

(b) if so, the decision of Government in this regard; and

(c) the estimated annual additional expenditure that such pension scheme will involve?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) & (b) The unions of bank employees have demanded pension as an additional retirement benefit for the bank employees. The Indian Banks Association is reported to have held discussions with the workmen employees' union of the banks on the question of pension in lieu of Contributory Provident Fund but no agreement has, however, been reached.

(c) In view of the above, does not arise.

**Opening of bank branches in Rajasthan**

2593. SHRI KAILASH MEGHWAL: Will the Minister of FINANCE be pleased to state:

(a) the number of bank branches, district-wise, in rural areas recommended for opening by Government of Rajasthan, the number in respect of which licences have been issued, the branches actually opened along with their break-up into commercial banks and regional rural banks during the last three years; and

(b) the list of identified centres recommended by Government of Rajasthan on the basis of which the Reserve Bank of India had allotted bank branch licences in the rural areas?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The data reporting system does not generate information in the manner asked for. For the period of the previous Branch Licensing Policy (from 1985 to 1990), particulars regarding the number of centres in rural areas recommended by the State Government of Rajasthan, and the number of centres allotted by the Reserve Bank of India (RBI) for opening of branches are as follows:—

(i) Recommended by State Government ... .. 502

(ii) Number of centres allotted 352

During the last 3 years, the number of branches actually opened in Rajasthan are as follows:—

(a) Commercial Banks ... .. 222

(b) Regional Rural Banks ... 109

**Film Production**

2594. PROF. RASA SINGH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the State-wise and language-wise number of films made during the last three years and the main subjects/themes thereof; and

(b) the number of films under the consideration of the Film Censor Board at present?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) The Central Board of Film Certification does not have information relating to State-wise and language-wise number of films produced in the country. However, two statements are given below—Statement No. I showing the number of Indian feature films (celluloid), language-wise, certified by the Board at its six regional offices during 1987, 1988 and 1989 and Statement No. II showing the thematic classification of Indian feature films (celluloid) certified by the Board during 1987, 1988 and 1989.

(b) The information is being collected and will be laid on the Table of the House as early as possible.